Annexure-2

Dr N Sahe walla and Comp any Privat e	Name of Credit	Name of th KUBER KH <i>I</i>
Dr N Sahe walla and Comp any Privat e Limite   U85110AS199 d	Name of Credit Identification	Name of the corporate debton KUBER KHANIJ PRIVATE LIMITED
Regulation 12(2)(C)	Details of claim received  Amount Claimed	ПЕВ
4,63,13,531	im received Amount claimed	List of
4,63,13,531	Details Amount of claim admitted	Annexure-2 Date of comme 24.03. List of Unsecured financial creditors
Unsecure d Financial	Details of claim admitted Amou nt cover ed by Nature of guara d claim ntee	2  Date of commencement of liquidation stakeholders as on 24.03.2024  creditors  (Amount in
	dmitted Amou nt % share cover in total ed by amount guara of claim ntee admitte	mencen ) <b>3.2024</b> rs
0 100.00%	Amo unt Amo of % share unt any in total of mutu amount conti al of claims ngent dues, admitted claim that	nent of lic
0%	Amo of Amo / unt any unt of mutu of conti al claim ngent dues, reject claim that ed	na sepint
0	Amo unt of any mutu al dues, that	od stak 24.
0	Amo unt of claim reject ed	takeholders 24.05.2024 (Amo
0	Amoun t of claim under t verific ation	olders as on . <b>2024</b> (Amount in Rs)
No claim recived under Liquidatio n,hence the claim received under CIRP is accepted as per the Regulation 0 12(2)(.c)	Remarks, if any	5)

MANISH AGARWALLA
Liquidator
IBBI REG NO.-IBBI/IPA-001/
IP-P02082/2020-2021/13198